

always been the guiding factors in the approach and policy relating to planning since 1951. As in the previous plans, the major objective of the 4th Plan is to create more and more employment opportunities in the rural and urban areas on an increasing scale.

The Principle relating to living wage is contained in the basic objective of raising the living standards of all sections of the population with particular care to the weaker sections.

(b) The experience gained in dealing with the problems of organisation encountered in operating schemes of guarantee of employment and the means of surmounting them through the pilot schemes being tried in Maharashtra will be helpful in formulation of future plans.

The feasibility of undertaking pilot scheme in selected districts with a view to ascertaining the precise nature, extent and pattern of rural unemployment, and thereafter to provide suitable employment opportunities which would result in creation of development works and assets is being looked into.

(c) and (d). All our missions in friendly developing countries are being informed from time to time that the Government of India would always be glad to assist in locating and making available the services of any technical personnel they would require. Requests, as and when received, are processed and a panel for this purpose is maintained.

The developing countries, however, make requests for the services of experts who have sufficient experience in the field. They do not want uneducated workers, fresh graduates or raw hands.

Abolition of Intermediaries in States

2398. SHRI LOBO PRABHU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the policy of abolishing intermediaries is only confined to land, if so, the reasons therefor; and

(b) why the agents and contractors employed by State enterprises are not considered intermediaries and when their abolition is proposed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The policy of abolition of intermediary tenures in respect of agricultural lands has been advocated as part of the land reform programme in pursuance of the directive principles of State Policy enshrined in the Constitution with a view to removing impediments to agricultural development due to the agrarian structure inherited from the past and on grounds of social justice. The problems of landownership and management is altogether different from the problems of industrial enterprises and therefore solutions to the problems have to be different.

Films Seized in Calcutta by Customs Authorities

2399. SHRI NARAYANAN :
SHRI SAMINATHAN :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the total number of films seized in Calcutta by the Customs Authorities from the British Television Company ;

(b) whether there are other companies which are allowed to take films in Calcutta and other parts of the country ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No film was seized in Calcutta by the Customs authorities from the British television company. One carton containing 2,490 ft. of coloured, exposed film belonging to Messrs Thames Television was detained in Calcutta by the Customs authorities as the team did not fulfil the requisite conditions. Subsequently the film was handed over to the representative

of the Ministry of External Affairs for shipment to the Indian High Commission, London, for being processed and examined.

(b) and (c). Between 1-9-70 and 20. 11. 70. fourteen foreign film units have been allowed to shoot films in India. All of them given undertaking to fulfil the conditions stipulated by this Ministry.

Engagement of Shri Subramanyam Swamy by A. I. R.

2400. SHRI JYOTIRMOY BASU: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether one, Dr. Subramanyam Swamy, was engaged by his Ministry to prepare a model budget for the Ministry before the last general budget was made ;

(b) whether he was given special accommodation in Akashwani Bhavan for completion of the project ;

(c) whether he was also given an assignment to prepare a Swadeshi Plan for self-sufficiency in everything including a modest arsenal of Atom Bombs ;

(d) whether he has also been given a weekly assignment on A. I. R.'s External services ;

(e) if the answer to (a) to (d) be in the affirmative, what are the antecedents of Dr. Swamy why he had been given these important assignments ; and

(f) whether his attention has been drawn to the fact that Dr. Swamy has been conducting propaganda broadcasts over the All India Radio which are against the foreign policy of the Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Dr. Subramanyam Swamy was asked to prepare a paper on the causal relationship between information dissemination and economic growth.

(b) Yes Sir.

(c) No Sir.

(d) Dr. Swamy broadcasts a weekly commentary in AIR's external services.

(e) Dr. Swamy is an economist and was considered suitable for the study referred to at (a). He is an expert on Chinese economy and is one of the very few persons available in the external services of A.I.R.

(f) Dr. Swamy's broadcasts are in line with Government's foreign policy.

राज्यों में जिला बैंकों द्वारा दिये गये ऋण की बकाया राशि

2401. श्री देवराव पाटिल : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या वर्ष 1966-67, 1967-68 और 1968-69 में प्रत्येक राज्य में जिला बैंकों द्वारा दिये गये ऋण की अधिकतम राशि धनी कृषकों की ओर बकाया है ;

(ख) यदि हाँ, तो उसके क्या कारण हैं ; और

(ग) इस प्रवृत्ति को रोकने के लिये सरकार क्या कार्यवाही कर रही है ?

खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्रालय में उपमंत्री (श्री जगन्नाथ पहाड़िया) : (क) प्रत्येक राज्य के सभी जिला केन्द्रीय सहकारी बैंकों का तीनवर्षीय 1966-67, 1967-68 तथा 1968-69 के बारे में कोई सर्वेक्षण नहीं किया गया है।

(ख) और (ग). प्रश्न नहीं उठता।

'Area Approach' to tackle the Problem of Unemployment

2402. SHRI RABI RAY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that he favours 'area approach' so as to tackle the problem of unemployment in the country ;

(b) if so, the details thereof ;

(c) whether he is going to convene an all party meeting to tackle the massive problem of unemployment with explosive potentialities ; and

d) the other steps taken by Govern-